GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2923 ANSWERED ON:14.03.2011 UNEMPLOYMENT Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the annual compound rate of employment in several States is negative;
- (b) if so, the names of the States thereof;
- (c) whether nothing has been done by the Government to make industrial development of these negative-trend States owing to which unemployment is growing very fast in these States and people of these States are migrating to other States;
- (d) if so, the reaction of the Government thereto; and
- (e) the details of reformative steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a to c) According to Employment Market Information Programme of Ministry of Labour & Employment, employment under organized sector in the country has increased from 264.43 lakh in 2004 to 280.98 lakh in 2009, registering compound annual growth rate of 1.22%. State-wise compound annual growth rate of employment in the organized sector during period 2004-2009 and state-wise details of unemployment rates during 2004-05 as per 61st round of National Sample Survey are given at Annex I and II respectively.

(d & e) Eleventh Five Year Plan aims at creating 58 million job opportunities. The focus is on productive employment at a faster pace in order to raise the incomes of masses of the rural population to bring about a general improvement in their living conditions. The job opportunities are likely to be created on account of growth in Gross Domestic Product (GDP), investment in infrastructure development, growth in exports etc. Government of India has also been implementing various employment generation programmes, such as, Swarana Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP); Swarnajayanti Gram Swarozgar Yojana(SGSY) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).